

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:5832
ANSWERED ON:04.05.2005
ABOLITION OF POSTS
Rajendran Shri P.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has banned the creation of new posts in the Central Government Department;
- (b) if so, the details thereof;
- (c) the date of its coming into effect;
- (d) the details of Posts abolished in each Central Government Departments such as Railways, Posts, Audit & Accounts, Defence, Income Tax, Health, CPWD, Information & Broadcasting etc.etc.;
- (e) whether there is any move by the Government to stop abolition of posts in these departments and lift the ban on recruitment;
- (f) if so, the details thereof; and
- (g) if not, the reasons therfor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a), (b) & (c): Restrictions have been imposed from time to time on creation of new/additional posts. A general ban on creation of posts both Plan and Non-Plan without exception to any category or classification of posts and also covering the autonomous organizations has been imposed since 24.9.2000 with a view to achieve fiscal prudence and austerity in Government expenditure. However, in exceptional cases, proposals from different Ministries/Departments are considered based on their merit/functional justification including statutory requirements, if any, existing strength and matching savings etc.
- (d): Details of posts abolished in each Ministry/Department are not maintained centrally.
- (e), (f) & (g): No Sir. There is no proposal under consideration in the Government.